

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 676 of 2023

In Re: News Item Appearing in The Times of India dated 12.10.2023 entitled "Agriculture Runoff causing groundwater pollution in Punjab, making Drinking Water unsafe Reveals Study".

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Date: 13.9.2024

Place: Chandigarh.



(Harjeet Singh Sandhu)

Joint Secretary to Government of
Punjab Department of Science Technology &
Environment

(On behalf of State of Punjab)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Original Application No. 676 of 2023

In Re: News Item Appearing in The Times of India dated 12.10.2023 entitled "Agriculture Runoff causing groundwater pollution in Punjab, making Drinking Water unsafe Reveals Study".

Status/Action taken Report on behalf of the State of Punjab in compliance to order dated 17.05.2024 through Joint Secretary to Government of Punjab, Department of Science Technology and Environment.

Respectfully Showeth

- 1) That briefly submitted, the Hon'ble National Green Tribunal has taken suo moto cognizance of a news item appearing in The Times of India dated 12.10.2023 titled "Agriculture Runoff causing groundwater pollution in Punjab, making Drinking Water unsafe Reveals Study". The news item was treated as Original Application no. 676 of 2023 and notices were issued to the respondents. The State of Punjab in compliance to the directions of the Hon'ble Tribunal has filed status report.
- 2) That after consideration of the report filed by the State of Punjab, the Hon'ble Tribunal was pleased to pass an order dated 17.5.2024, wherein, some corrective measures were observed to be taken by the State. The corrective measures which are required to be taken in pursuance of order dated 17.5.2024 along with the response of the State of Punjab are mentioned here in below:
 - a. **Chief Secretary, Punjab need to ensure that ground water monitoring is carried out adequately in all the districts.**

The Government of Punjab, Department of Water Supply and Sanitation is carrying out monitoring of ground water regularly and

adequately in all the district of the State of Punjab by way of collecting ground water samples. It is pertinent to mention here that the Department of Water Supply and Sanitation has been carrying out tests for chemical parameters once in a year and for bacteriological parameters twice a year to ensure supply of safe drinking water. The financial year wise water quality testing is also hoisted on the portal of the Ministry of Jal Shakti, Government of India at ejalshakti.gov.in which is open to public domain.

b. Performance of AIRPs/CWPPs/RO/ATM and others be furnished with the next report in reference to the efficiency in removal of contaminants. Individual and community-based plants be propagated, as per need.

With regard to this observation, it is submitted that 34 locations were found contaminated after the analysis of samples collected from 337 locations. Out of 34 contaminated locations, 18 locations fall under the purview and jurisdiction of the Department of Water Supply and Sanitation, whereas 16 locations fall under the purview and jurisdiction of the Department of Local Government for which Engineer-in-Chief, Punjab Water Supply and Sewerage Board Punjab, Department of Local Government have been requested by the Executive Engineer, Water Quality of the Department of Water Supply and Sanitation, Government of Punjab, vide Letter no. 940 dated 03.06.2024 to ensure the compliance of directions issued by the Hon'ble National Green Tribunal vide order dated 17.5.2024. A copy of letter dated 03.06.2024 is enclosed as **Annexure-A**.

Out of the 18 locations which falls under the jurisdiction of Department of Water Supply and Sanitation, 2 locations namely Chunni Kalan & Bhugrana of District Fatehgarh Sahib have recently been covered with the Large Surface Water Project Nanowal and one location namely Sangatpura in District Patiala has been attached with

adjoining Water Supply Scheme of Laloda, District Patiala which is supplying potable water. The Test Reports of these 3 locations are annexed herewith as **Annexure-B** for kind perusal of this Hon'ble Tribunal.

As regards, the performance of AIRP/CWPP/RO and their efficiency, it is submitted that these have been got checked for the remaining 15 site locations. The samples of raw water as well as treated water were collected and got analyzed in the NABL-accredited laboratory of the Department of Water Supply and Sanitation, which reveal that all the Plants are functioning well and giving satisfactory results. These plants have been found efficient in the removal of contaminants from the sources of the Department of Water Supply and Sanitation and potable drinking water is being provided through these plants. The Test Results as referred to above are annexed herewith as **Annexure-C**. The Department has also demarcated the contaminated sources and carried out Information, Education and Communication (IEC) activities so as to motivate people to use potable drinking water from these plants.

- c. **CGWB and DWSS should jointly regularly monitor the shallow and deep-water sources. It should also be ensured that contaminant does not bio-magnify in food chain including milk and vegetables/crops. Regular health check-ups should also be conducted in the contaminant site areas to monitor health of the citizens.**

The Department of Water Supply and Sanitation has already verified the 337 locations (Which have been endorsed by Central Ground Water Board) physically before the last date of hearing by which the collaboration between both the Departments namely Department of Water Supply & Sanitation and Central Ground Water Board has been established. Both these departments of Central and State Government now continuously sharing the data.

It is further submitted that The Department of Agriculture and Farmers Welfare, Punjab is approximately collecting 200 samples annually for quality assessment for irrigation point of view and the exercise will be intensified to ensure that the contaminants in the ground water should not come to the food chain through irrigation.

The Department of Health and Family Welfare, Punjab has also been apprised about the contaminated locations by the Department of Waters Supply and Sanitation with a request to conduct Health Camps at the contaminated sites vide Letter No. 1000 dated 20.6.2024, a copy of which is enclosed as **Annexure 'D'**.

In pursuance of the letter dated 20.06.2024 of the Department of Waters Supply and Sanitation, the Director, Health and Family Welfare, Punjab has issued instructions to the Concerned Civil Surgeons for conducting the Health Camps in the said locations vide letter No. 442-57 Dated 20.06.2024, a copy of which is enclosed as **Annexure-E**.

The Under Secretary to Government of Punjab, Department of Health and Family Welfare vide file /letter no. HPW-HLH5021/65/2024-1H5 1/914812/2024 dated 29.08.2024 has informed the Member Secretary, Punjab Pollution Control Board as under:

- i. For year 2023-2024, a total of 3568 health check-up camps have been held in districts having river catchment areas with 97,361 people examined During the period January to June, 2024, 520 camps were organized with 13,807 population examined.
- ii. As per protocol if any diseases are reported in river catchment area during these health camps, whenever water borne diseases are reported in any area, Chlorine pellets are distributed to the households in the affected area, health education is imparted regarding personal hygiene, sanitation

and use of portable water and to boil water before consumption etc.

- iii. As for the health camps at the contamination sites, total of 28 health camps have been organized in the 16 districts in the month of July, 2024 (Amritsar, Barnala, Bathinda, Faridkot, Fatehgarh Sahib, Fazilka, Jalandhar, Kapurthala, Ludhiana, Moga, Patiala, Rupnagar, Sangrur, SAS Nagar, SBS Nagar and Tarn Taran). Nearly 24,751 population was examined in these health camps.
- iv. None of the examined population reported any symptoms related to ground water contamination.
- v. Districts carried health awareness activities regarding drinking safe and portable water, house visits were also made and where required water sampling was also done.
- vi. A copy of letter no. 2024 dated 29.08.2024 of the Department of Health and family welfare, Government of Punjab containing the Health Camps Report and letters issued to Civil Surgeons is enclosed at **Annexure-F**.

3) That the Status report on behalf of the State of Punjab is hereby submitted in compliance to order dated 17.05.2024 for kind consideration of the Hon'ble National Green Tribunal.

Submitted by



(Harjeet Singh Sandhu)

**Joint Secretary to Government of Punjab
Department of Science, Technology & Environment**

(On behalf of State of Punjab)

Date: 13/8/24
Place: Chandigarh

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**O/o EXECUTIVE ENGINEER, WATER QUALITY
DEPARTMENT OF WATER SUPPLY & SANITATION**

Water Works Complex, Phase-2, Sahibzada Ajit Singh Nagar-160055

By e-mail also

To

Engineer in Chief,
Punjab Water Supply and Sewerage Board,
Punjab

Memo No.: DWSS/2024/ 940


Date: 03/06/2024

Subject: - Original Application 676 of 2023. Compliance of order dated 17.05.2024 of Hon'ble NGT. In re: News item appearing in the Times of India dated 12.10.2023 titled "Agriculture Runoff causing groundwater pollution in Punjab Making Drinking Water unsafe reveals Study".

Respected sir,

In reference to Hon'ble NGT order dated 17.05.2024 on above cited subject matter, it is humbly submitted that out of 34 site locations, 16 locations falls under the jurisdiction of your Department. Therefore kindly ensure the compliance of Hon'ble NGT order please.

DA/- As above



EE (WQ)

Endst. No. 941

Dated 03/06/2024

Copy of above is forwarded for information please:-

- 1) PA to worthy PSWSS, Punjab
- 2) PA to Head, DWSS, Punjab.
- 3) PA to Member Secretary, Punjab Pollution Control Board, Punjab.
- 4) Chief Engineer (North)-cum-advisor (WQ), DWSS, Punjab.


EE (WQ)

Annexure B

Quality Status of 3 Habitations

Sr no	Name of district	Name of division as per DWSS	Name of block as per DWSS	Name of location of CWGB	Name of Scheme/Habitatio n as per DWSS	Village Id	Type of source of DWSS	Sample Registration No	Aluminium	Lead	Selenium	Chromium	Mercury	Arsenic	Cadmium	Nickel	Iron	copper	uranium	Fluoride	Chloride	Nitrate	Sulphate	PH	Odour	Colour	Taste	Turbidity	TDS	Hardness	Alkalinity	Calcium	Magnesium	Remarks
									0.03 mg/l-0.2 mg/l	0.01mg/l -no relaxation	0.01 mg/l-no relaxation	0.05 mg/l - no relaxation	0.001 mg/l-no relaxation	0.01 mg/l -no relaxation	0.003 mg/l-no relaxation	0.02 mg/l-no relaxation	1.0 mg/l-no relaxation	limit 0.05-1.5	30µg/l- no relaxation	1.0mg/l - 1.5 mg/	250 mg/l- 1000 mg/l	45 mg/l -No Relaxation	200 mg/l- 400 mg/l	Limit 5.5-8.5-pH Relaxation -										
1	2	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	34	35	36	37	
1	Fatehgarh Sahib	Fatehgarh Sahib	Khera	Chunni Kalan	Chunni Kalan	Fatehgarh Sahib	R.O treated water	RAWTL/REG2425/01608	0.038	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	Potable drinking water is being supplied through Surface Water Project Nanowal.
							Surface Water Project Nanowal (Chunni Kalan)	RAWTL/REG2425/01974	0.124	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
2	Fatehgarh Sahib	Fatehgarh Sahib	Khera	Bhangrana	Bhangrana	8054	R.O treated water	RAWTL/REG2425/01609	BDL	BDL	0.01	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	Potable drinking water is being supplied through Surface Water Project Nanowal.
							Surface Water Project Nanowal (Bhangrana)	RAWTL/REG2425/01975	0.130	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
3	Patiala	Patiala, Div 1	Nabha	Sangatpura	Sangatpura	12241	Water Taker	RAWTL/REG2425/01737	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	Now, the village Sagantpura has been attached with W/S Scheme Laloda and
							T/W of WSS Laloda	RAWTL/REG2425/01738	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

Annexure B

Quality Status of 15 Habitations																																		
SF no	Name of district	Name of division as per DWSS	Name of block as per DWSS	Name of location of CWGB	Name of Scheme/Habitation as per DWSS	Village Id	Type of source of DWSS	Sample Registration No	Aluminium	Lead	Selenium	Chromium	Mercury	Arsenic	Calcium	Nickel	Iron	copper	uranium	Fluoride	Chloride	Nitrate	Sulphate	PH	Oùour	Colour	Taste	Turbidity	TDS	Hardness	Alkalinity	Calcium	Magnesium	
									0.03 mg/l-0.2 mg/l	0.01mg/l-no relaxatio n	0.01 mg/l-no relaxatio n	0.05 mg/l- no relaxatio n	0.001 mg/l-no relaxatio n	0.01 mg/l-no relaxatio n	0.003 mg/l-no relaxatio n	0.02 mg/l-no relaxatio n	1.0 mg/l-no relaxatio n	limit 0.05-1.5	30µg/l- no relaxatio n	1.0mg/l- 1.5 mg/l	250 mg/l- 1000 mg/l	45 mg/l- No Relaxati on	200 mg/l- 400 mg/l	Limit 6.5- 7.5-No Relaxati on --	Limit 5- 15 CU	Limit 1-5 NTU	Limit 500-2000 mg/l	200-600 mg/l	200-600 mg/l	75-200 mg/l	30-100 mg/l			
1	Amritsar	Amritsar, Div-1	Ajnala	Urchan	Urchan	2750	AIWP treated water	RAWTLASR/REG2425/02397 RAWTLASR/REG2425/02577	BDL	BDL	BDL	BDL	BDL	0.002	0.0001	0.002	0.006	0.016	0.198	0.30	23.99	2.54	13.63	7.57	Agreeable	1	Agreeable	0.10	203	152	196	28.85	19.44	
							Raw Water	RAWTLUREG2425/01980 RAWTLASR/REG2425/02396 RAWTLASR/REG2425/02576	0.008	0.002	BDL	0.001	BDL	0.043	0.0001	0.002	0.024	0.016	2.074	0.24	23.99	9.78	25.37	8.14	Agreeable	1	Agreeable	0.12	203	156	200	30.46	19.44	
2	Amritsar	Amritsar, Div-1	Ajnala	Gaggo Mahal	Gaggo Mahal	2643	CWPP treated water	RAWTLASR/REG2425/02399 RAWTLASR/REG2425/02579	BDL	0.001	BDL	0.001	BDL	BDL	0.001	0.004	0.016	0.412	0.22	23.99	2.76	13.77	7.64	Agreeable	1	Agreeable	0.14	202	156	196	30.46	19.44		
							Raw Water	RAWTLUREG2425/01982 RAWTLASR/REG2425/02399 RAWTLASR/REG2425/02578	0.002	0.002	BDL	0.001	BDL	0.044	BDL	0.001	0.014	0.016	1.886	0.27	21.99	48.86	25.32	8.20	Agreeable	1	Agreeable	0.10	202	156	204	32.06	18.46	
3	Tarn Taran	Tarn Taran no. - 2	Khadoor Sahib	Goindwal Sahib	Goindwal Sahib	3145	RO treated water	RAWTLASR/REG2425/02574	0.002	0.001	BDL	BDL	BDL	0.008	0.0001	0.001	0.004	0.011	10.032	0.17	17.99	4.92	6.73	7.77	Agreeable	1	Agreeable	0.67	193	164	252	32.06	20.41	
							Raw Water	RAWTLUREG2425/01967	0.012	BDL	BDL	BDL	BDL	0.011	BDL	BDL	BDL	BDL	8.47	0.23	124.00	1.93	15.85	8.17	Agreeable	<5	NT	4.87	326	168	228	32.00	21.00	
4	Patiala	Rajpura	Shambhu Kalan	Thuha	Thuha	12051	CWPP treated water	RAWTLUREG2425/01679	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.25	3.00	4.06	7.34	8.01	Agreeable	<5	Agreeable	0.41	92	52	64	11.00	5.80	
							Raw Water	RAWTLUREG2425/02108	0.013	BDL	BDL	BDL	BDL	0.006	BDL	BDL	0.011	BDL	5.10	0.88	102.00	1.42	78.82	8.43	Agreeable	<5	NT	1.45	655	72	192	14.00	8.70	
5	Patiala	Rajpura	Ghanaur	Kami Kalan	Kami Kalan	11840	CWPP treated water	RAWTLUREG2425/01680	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.27	5.00	4.44	8.25	7.98	Agreeable	<5	Agreeable	0.36	110	80	72	19.00	7.80	
							Raw Water	RAWTLUREG2425/02109	0.029	BDL	BDL	BDL	BDL	0.006	BDL	BDL	0.028	BDL	10.61	1.51	56.00	2.33	386.44	8.42	Agreeable	<5	NT	1.39	386	152	232	13.00	29.00	
6	Patiala	Rajpura	Ghanaur	Lacharu	Lachru Kalan	11850	CWPP treated water	RAWTLUREG2425/01602	0.032	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	7.33	0.78	108.00	3.99	168.41	8.24	Agreeable	<5	NT	0.21	437	96	188	16.00	14.00	
							Raw Water	RAWTLUREG2425/01969	0.011	BDL	BDL	BDL	BDL	BDL	BDL	0.006	BDL	8.36	0.98	224.00	0.88	531.80	8.08	Agreeable	<5	NT	1.32	847	156	216	32.00	18.00		
7	Patiala	Rajpura	Sanour	Bir Kauli	Bir Kauli	11698	R.O treated water	RAWTLUREG2425/01607	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	4.00	1.43	1.54	8.24	Agreeable	<5	NT	1.39	69	56	52	8.00	8.70	
							Raw Water	RAWTLUREG2425/01973	0.011	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.013	BDL	12.04	1.82	243.00	0.59	441.11	8.25	Agreeable	<5	NT	4.75	913	156	204	30.00	19.00	
8	Patiala	Rajpura	Ghanaur	Lohakheri	Lohakheri	11855	CWPP treated water	RAWTLUREG2425/01605	0.046	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.088	BDL	BDL	0.21	4.00	1.19	2.76	8.2	Agreeable	<5	NT	0.89	125	96	108	19.00	12.00	
							Raw Water	RAWTLUREG2425/01970	0.016	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.012	BDL	17.69	3.97	301.00	1.93	423.96	8.12	Agreeable	<5	NT	4.73	862	112	284	24.00	13.00	
9	Patiala	Rajpura	shambhu kalan	Rajgarh	Rajgarh	11881	CWPP treated water	RAWTLUREG2425/01606	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.48	15.00	7.71	17.21	8.21	Agreeable	<5	NT	0.41	146	108	108	19.00	15.00	
							Raw Water	RAWTLUREG2425/01971	0.011	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.006	BDL	7.47	1.18	126.00	4.15	271.34	7.99	Agreeable	<5	NT	1.87	680	208	284	48.00	21.00	
10	Ludhiana	Khanna	Doraha	Begowal	Begowal	9065	R.O treated water	RAWTLUREG2425/00461	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	8.11	0.22	4.56	25.63	13.57	7.78	Agreeable	<5	Agreeable	0.63	149	128	108	18.00	20.00	
							Raw Water	RAWTLUREG2425/01965	BDL	BDL	0.012	BDL	BDL	BDL	BDL	BDL	0.01	BDL	77.8	0.78	17.00	8.04	42.12	8.29	Agreeable	<5	NT	4.97	311	244	244	16.00	50.00	
11	Ludhiana	khanna	Doraha	Doraha	Begowal	9065	R.O treated water	RAWTLUREG2425/00461	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	8.11	0.22	4.56	25.63	13.57	7.78	Agreeable	<5	Agreeable	0.63	149	128	108	18.00	20.00	
							Raw Water	RAWTLUREG2425/01965	BDL	BDL	0.012	BDL	BDL	BDL	BDL	BDL	0.01	BDL	77.8	0.78	17.00	8.04	42.12	8.29	Agreeable	<5	NT	4.97	311	244	244	16.00	50.00	
12	Sangrur	Malerkotla	Dhuri	Bugra	Bugra	11322	R.O treated water	RAWTLUREG2425/01604	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	5.56	BDL	21.00	3.04	27.79	8.34	Agreeable	<5	NT	0.47	132	108	60	21.00	14.00	
							Raw Water	RAWTLUREG2425/01977	0.014	BDL	0.007	BDL	BDL	BDL	BDL	BDL	BDL	BDL	32.08	0.56	14.00	9.11	45.21	7.89	Agreeable	<5	NT	0.85	313	116	264	26.00	13.00	
13	Ropar	Ropar	Roopnagar	Chak Dehra	Miani	6911	R.O treated water	RAWTLUREG2425/01687	0.043	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.023	BDL	BDL	0.43	10.00	1.29	24.35	8.12	Agreeable	<5	NT	2.78	212	100	164	21.00	12.00	
							Raw Water	RAWTLUREG2425/01976	0.013	BDL	BDL	BDL	BDL	0.012	BDL	BDL	0.005	BDL	BDL	0.63	12.00	3.85	20.20	8.35	Agreeable	<5	NT	4.73	302	128	268	32.00	12.00	
14	Fazilka	Fazilka	Fazilka	Deepulana	Dipulana	9854	R.O treated water	RAWTLUREG2425/01717	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	23.19	0.97	42.00	9.59	114.96	8.31	Agreeable	<5	Agreeable	0.56	270	60	180	10.00	8.70	
							Raw Water	RAWTLUREG2425/01964	0.02	BDL	0.008	BDL	BDL	0.700	BDL	BDL	BDL	BDL	209.28	7.01	35.00	55.99	195.11	8.03	Agreeable	<5	NT	0.83	652	52	452	11.00	5.80	
15	Faridkot	Faridkot	Faridkot	Deepsingwala	Deep Singh Wala/Deep Singh wala	13168	R.O treated water	RAWTLUREG2425/00463	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	8.03	19.96	10.28	13.75	7.47	Agreeable	<5	Agreeable	0.76	89	64	40	19.00	3.90	
							Raw Water	RAWTLUREG2425/01966	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	52.85	0.85	32.00	10.74	169.79	7.71	Agreeable	<5	NT	0.87	456	92	312	18.00	12.00	
16	Fatehgarh Sahib	Fatehgarh Sahib	Khera	Chunni Kalan	Chunni Kalan	8064	R.O treated water	RAWTLUREG2425/01608	0.038	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	23.87	1.38	79.00	2.02	225.06	8.16	Agreeable	<5	NT	3.01	494	80	244	18.00	8.70	Potable drinking water is being

SR no	Name of district	Name of division as per DWSS	Name of block as per DWSS	Name of location of CWGE	Name of Scheme/Habitation as per DWSS	Villages Id	Type of source of DWSS	Sample Registration No	Aluminium	Lead	Selenium	Chromium	Mercury	Arsenic	Cadmium	Nickel	Iron	copper	uranium	Fluoride	Chloride	Nitrate	Sulphate	PH	Odour	Colour	Taste	Turbidity	TDS	Hardness	Alkalinity	Calcium	Magnesium	
									3.03 mg/l-0.2 mg/l	0.01mg/l -no relaxation	0.01 mg/l-no relaxation	0.05 mg/l -no relaxation	0.001 mg/l-no relaxation	0.01 mg/l-no relaxation	0.003 mg/l-no relaxation	0.02 mg/l-no relaxation	1.0 mg/l-no relaxation	limit 0.05-1.5)	30µg/l-no relaxation	1.0mg/l-1.5 mg/l	250 mg/l-1000 mg/l	45 mg/l - No Relaxation	200 mg/l-400 mg/l	Limit 6.5-8.5-No relaxation	limit 5-15 CU	Limit 1-5 NTU	Limit 500-2000 mg/l	200-600 mg/l	200-600 mg/l	75-200 mg/l	30-100 mg/l			
1	2	4	5	6	7	8	9	10	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	34	35	36	37	
							Surface Water Project Narowal (Chuni Kallan)	RAWTL/REG2425/01974	0.124	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.22	124.00	3.48	48.01	7.75	Agreeable	<5	NT	4.8	146	108	64	30.00	7.80	supplied through Surface Water
17	Fatehgarh Sahib	Fatehgarh Sahib	Khera	Bhangrana	Bhangrana	8054	R.O treated water	RAWTL/REG2425/01609	BDL	BDL	0.006	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.13	7.00	6.12	2.71	8.23	Agreeable	<5	NT	0.29	110	56	48	13.00	5.80	Potable drinking water is being supplied through Surface Water
							Surface Water Project Narowal (Bhagma)	RAWTL/REG2425/01975	0.130	BDL	BDL	BDL	BDL	BDL	BDL	BDL	0.020	BDL	BDL	0.23	12.00	3.24	48.99	7.85	Agreeable	<5	NT	1.71	129	116	64	32.00	8.70	supplied through Surface Water
18	Patiala	Patiala, Div-1	Nabha	Sangarpur	Sangarpur	12241	Water Taker	RAWTL/REG2425/01737	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	13.54	12.41	46	12.14	11.09	8.07	Agreeable	<5	NT	0.73	245	204	196	38.00	26.00	Now, the village Sangarpur has been attached with W/S Scheme Laloda and Potable
							T/W of WSS Laloda	RAWTL/REG2425/01738	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	24.38	0.21	27	15.47	32.61	8.22	Agreeable	<5	NT	4.72	282	212	220	55	18	

To

Director
Department of Health and Family Welfare
Punjab, Chandigarh

No. 1000

Date: 20/06/2024

Subject:

Compliance of order dated 17.05.2024 of Hon'ble NGT.

In re: News item appearing in the Times of India dated 12.10.2023 titled
"Agricultural Runoff causing ground water pollution in Punjab, making
Drinking Water Unsafe, Reveals Study."

Reference: - Your office Letter no. DM Cell/PB/2024/ 442-57 dated. 19.06.2024 (Copy attached)

In reference to the above cited subject and letter under reference, it is respectfully submitted that Department of Water Supply & Sanitation, Punjab will provide assistance and actively participate in the initiative taken by the Department of Health and Family Welfare for conducting Health Camps in compliance of Hon'ble NGT order. In this regard, it is pertinent to mention here that out of the 34 contamination sites listed in Annexure B & C, only 18 sites fall under the jurisdiction of Department of Water Supply & Sanitation, Punjab (**listed in Annexure C**). Therefore, Department of Water Supply & Sanitation, Punjab is responsible for these 18 sites only. The names and contact details of the respective DWSS Executive Engineers are provide in **Annexure 1** to facilitate better coordination with the Department of Health & Family Welfare for conducting the Health Camps in contaminated sites fall under the Jurisdiction of Department of Water Supply & Sanitation, Punjab.

Further, it is clarified that 16 locations (**listed in Annexure B**) does not pertain to DWSS. However these 16 sites are related with the Punjab Water Supply & Sewerage Board under Department of Local Government, Punjab. So, it is requested that concerned Departments may kindly be directed regarding 16 sites (**listed in Annexure B**) for the compliance of Hon'ble NGT order dated 17.05.2024.

DA/ As above.

Executive Engineer (WQ)

Endst. No. 1001

Dated 20/06/2024

Copy to:

- 1) PA to PSWSS for information please.
- 2) PS to PSHFW for information please.
- 3) PA to Head DWSS, Punjab.

Executive Engineer (WQ)

Endst. No. 1002

Dated 20/06/2024

- 1) PA to MD-NHM for information please.
- 2) PA to MD-PHSC for information please.
- 3) PA to DHS for information please.

Executive Engineer (WQ)

Endst. No. /003

Dated 20/06/2024

- 1) Chief Engineer (North/South/Central), DWSS, Punjab for information please.
- 2) Advisor, WQ, DWSS Punjab for information please.
- 3) Superintending Engineer, WSS Circle Amritsar, Chandigarh, Faridkot, Ferozepur, Ludhiana, Patiala and Sangrur, DWSS, Punjab for information please.
- 4) Executive Engineer, WSS Div. no. 1 Amritsar, Faridkot, Fatehgarh Sahib, Fazilka, Khanna, Malerkotla, No. 1 Patiala, Rajpura, Ropar and No. 2 Tarn Taran, DWSS Punjab to look personally & assist the Department of Health & Family Welfare for conducting the camps.

Executive Engineer (WQ)

20/06/24
H. S. S.

-12-

**Directorate of Health and Family Welfare
Govt. of Punjab**

No. DM Cell/PB/2024/442-57

Dated: 20-06-2024

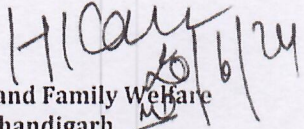
To

The Civil Surgeons
Amritsar, Jalandhar, Kapurthala, Ludhiana,
Sangrur, Nawanshahar, SAS Nagar, Fazilka,
Faridkot, Bathinda, Tarn Taran, Patiala,
Ropar, Fatehgarh Sahib, Moga and Barnala.

**Subject: Compliance of order dated 17-05-2024 of Hon'ble NGT
In re: News Item in the Times of India dated 12-10-2023 titled "Agricultural runoff causing groundwater pollution in Punjab, making Drinking Water unsafe, Reveals Study".**

In regard to the subject cited above, please find attached (**Annexure-A**) Letter O.A no. 676 of 2023. In view of observations and directions of the Hon'ble National Green Tribunal as contained in the order dated 17-05-24, you are hereby directed to conduct monthly Health camps for three months (June, July, and August 2024) 18 contamination sites from water supply department (**Annexure- B**) and 16 sites from sewerage board department (**Annexure C**) to find any disease related to the mentioned pollutants and to monitor the health of residents. The format for reporting is attached herewith as **Annexure-D** and the report is to be submitted by the 10th of every month at directorhealth-pb@gov.in and disasterdhsp@gmail.com.

The camps should be held in coordination with the Department of Water Supply & Sanitation and Sewerage Board Department a representative from the said departments should also be present at the site where the camp is being held. It is also advised to designate a Nodal officer to coordinate with the Department of Water Supply & Sanitation and Sewerage Board Department for further communication with the Senior Medical Officer of the respective areas and for the collection & submission of the reports so that orders of Hon'ble NGT can be complied with.

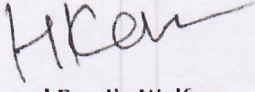

 Director Health and Family Welfare
 Punjab, Chandigarh

Endst.No. DM Cell/PB/2024/458-62

Dated: 20-06-2024

Copy to:

1. PS to PSHFW for information of PSHFW Punjab please.
2. PA to MD-NHM for information of MD-NHM Punjab please.
3. PA to MD-PHSC for information of MD-PHSC please.
4. PA to DHS for information of DHS Punjab please.
5. PA to Director, Local Government, Punjab for information and necessary action please.
6. PA to Director, Department of Water Supply and Sanitation, Punjab for information and necessary action please.
7. PA to Director, Department of Sewerage Board, Punjab for information and necessary action please.


 Director Health and Family Welfare
 Punjab, Chandigarh



Government of Punjab
Department of Health and Family Welfare
(Health-5 Branch)

To

Member Secretary,
Punjab Pollution Control Board, Nabha, Distt.- Patiala.

Dated, Chandigarh; 29th August, 2024

Subject:- NGT:- Original Application. 676/2023 Compliance of order dated 17.05.2024 of Hon'ble NGT. In re: News Item appearing in the Times of India dated 12.10.2023 titled "Agricultural Runoff causing ground water pollution in Punjab, making Drinking Water unsafe, Reveals Study (Fixed for 24.09.2024)."

Sir,

I am directed to invite your kind attention to D.O letter no.19926, Dated 09.08.2024 received from Prof.(Dr.) Adarsh Pal Vig, Chairman, Punjab Pollution Control Board (PPCB) on the subject cited above and to inform you that in compliance to the Hon'ble National Green Tribunal order dated 17.05.2024, a letter No.DM Cell/PB/2024/442-57 dated 20.06.24 was issued to the Civil Surgeons for holding health camps at containment sites (list provided by Department of Water supply and Sanitation and Sewerage Board) . As per directions issued vide letter No.Pollution Control/PB2022/20-39 dated 22.08.22, districts that have river catchment areas have to hold Health Check-up Camps in areas surrounding those catchment areas on monthly basis and submit the report by the 3rd of every month. As per the health camp reports received so far, the information/report of points related to Department of Health and Family Welfare, Punjab is submitted below:-

1. For year 2023-2024, a total of 3568 health check-up camps have been held in districts having river catchment areas with 97,361 people examined During the period January to June,2024, 520 camps were organised with 13,807 population examined.
 2. As per protocol if any diseases are reported in river catchment area during these health camps, whenever water borne diseases are reported in any area, Chlorine pellets are distributed to the households in the affected area, health education is imparted regarding personal hygiene, sanitation and use of portable water and to boil water before consumption etc.
 3. As for the health camps at the contamination sites , total of 28 health camps have been organised in the 16 districts in the month of July,2024(Amritsar, Barnala, Bathinda, Faridkot, Fatehgarh Sahib, Fazilka, Jalandhar, Kapurthala, Ludhiana, Moga, Patiala, Rupnagar, Sangrur, SAS Nagar, SBS Nagar and Tarn Taran). Nearly 24,751 population was examined in these health camps.
 4. None of the examined population reported any symptoms related to ground water contamination.
 5. Districts carried health awareness activities regarding drinking safe and portable water, house visits were also made and where required water sampling was also done."
02. The Compiled Health Camps Report is annexed at 'Annexure-A' & letters issued to Civil Surgeons for holding health camps is annexed at 'Annexure-B'.
03. This letter is being issued with the approval of competent authority.

Yours faithfully,

Sd/-
Under Secretary Health

No. HFW-HLH5021/65/2024-1H5 1/914812/2024 Dated, Chandigarh; 29th August, 2024

A copy of above letter is sent to the following:-

1. Principal Secretary, Department of Water Supply & Sanitation in reference to their D.O. letter no.: SSWSS/WQ/2, Dated 07.08.2024 for information/necessary action.
2. O.S.D (Lit.) to Chief Secretary, Punjab in reference to their letter no.: OSD (Lit)/CS/2024/3457867, Dated 21.08.2024 for information only.

Under Secretary Health

Reporting Format for Health Check-Ups at Contamination Site							
S. No.	District Name	Name of Block	Name of Village affected	Total Population/ population examined	Main Contamination	No. of people found affected due to said contamination	Action taken (referred to higher facility/put on medication/ sent for further investigation)
1	Amritsar	Ajnala	Ajnala	21,635/ 68	Arsenic	Nil	
2	Amritsar	Ramdas	Ramdas	233450/ 105	Arsenic	Nil	
3	Amritsar	Ramdas	Gaggomahal	6735/110	Arsenic	Nil	
4	Barnala	Tapa	Bhadaur	24225/124	Uranium	no one reported	Nil
5	Bathinda	Bhagta	Kotha Guru	9597/9597	Uranium	Nil	NIL
6	Faridkot	Kotkapura	Shanti Van Kotkapura	2952/216	Uranium Sulfate Fluoride	Nil	
7	Fatehgarh Sahib	PHC Nandpur	Chunni Kalan	6641/76	Increased Flouride content	Nil	
8	Fazilka	Dabwala Kallan	Jhok Deepulana	3223/746	nitrate anions	0	
9	Jalandhar	Shahkot	Shahkot	14070/340	Nitrate Anions	Nil	
10	Kapurthala	Bholath	Kalra Filling Station kartarpur road (ward No.10)	1238/1238	Selenium heavy metal	Nil	
11	Kapurthala	Kapurthala	near Ajit Motor Garage (ward No.22)	900/900	Uranium	Nil	
12	Ludhiana	Jagraon	Back site of bus stand near truck union	1250/60	Ganda Nala	Nil	water sampling being done and site spray was also done
13	Ludhiana	UPHC Model Town	Sarwan service station, petrol pump, near bus stand, opposite Preet Palace	150/50	Nitrate anion	Nil	awareness given regarding waterborne and vectorborne diseases
14	Ludhiana	Payal	rest house Doraha	53/31	Selenium heavy metal	Nil	Health awareness activities
15	Ludhiana	Payal	Gurdwara Begowal	362/74	Selenium heavy metal	Nil	Health awareness activities
16	Moga	Nihal Singh Wala	Nihal Singh Wala	10852/1528	no Contamination found	Nil	N.A
17	Patiala	Shutrana	Shergarh	3700/49	no Contamination found	Nil	
18	Patiala	Dudan Sadan	Dharamheri	1128/65	no Contamination found	Nil	
19	Patiala	Harpalpur	Manjoli	7177/55	no Contamination found	Nil	
20	Patiala	Kalo Majra	Thupa	2850/80	Fluoride	Nil	
21	Rupnagar	Bharatgarh	Miani	95/95	Arsenic	Nil	
22	Rupnagar	Bharatgarh	Chak Dhera	532/532	Arsenic	Nil	Whole population from both the villages covered in June an July. Health

							education was given and survey was done
23	Sangrur	Longowal	Bahadarpur	4215/4215	none	Nil	6 Sample of drinking water taken by H2S kits , all found Ok
24	Sangrur	Longowal	Bugra	2536/2536	None	Nil	236 house visited
25	SAS Nagar	Dera Bassi	Issapur	2200/200	nitrate Anions	2	Two CA breast cases (already treated)
26	SBS Nagar	Muzaffarpur	Nilowal, Kot Ranjha, Jadla Road, Urban Rahon (village adjoining contaminated sample site)	2645/107	AS per record (nitrate Anions 45.74 mg/l)	0	
27	Tarn Taran	CHC Mianwind	Goindwal Sahib	22151/835	Arsenic	0	Awareness by display about safe and portable water and cocerned diseases and water sampling being done. Various health awareness activities done regarding like camp and seminars.Awareness by display about
28	Tarn Taran	CHC Sursingh	Bhikhiwind	11784/750	Uraniun, Selenium, Nitrate Anions	0	Awareness by display about safe and portable water and cocerned diseases and water sampling being done. Various health awareness activities done regarding like camp and seminars.

22/08
1/10/20

Department of Health and Family Welfare, Punjab
 Parivarkalyan Bhawan, Plot-5, Sector-34A, Chandigarh.
 (National Programme Climate Change & Human Health)
 E-mail id- punjabclimatechange@gmail.com

To

Civil Surgeons
 Amritsar, Gurdaspur, Ludhiana, Ropar, Pathankot,
 SAS Nagar, SBS Nagar, Moga, Fazilka, Sangrur, Patiala,
 Hoshiarpur, Kapurthala, Mansa, Jalandhar and Ferozpur,
 Punjab


No/Pollution Control/PB2022/ 20 - 39
 Dated, Chandigarh: 22-8-2022

Subject:- Subject: Regarding organizing Health Check-up Camps in river catchment areas in Punjab as per directions from National Green Tribunal, New Delhi.

As per directions from National Green Tribunal, New Delhi, 16 districts have areas surrounding the river catchment area in Punjab. These districts have to organize Health Check-up Camps in areas around river catchment area and send monthly report as per Performa attached herewith. The compiled list from all 16 districts has to be sent to Department of Science, Technology and Environment on the 5th of every month.

Assistant Civil Surgeon have been appointed the nodal person for ensuring that regular health check-up camps are organized and monthly report is to be sent to the State headquarters at email:- punjabclimatechange@gmail.com by 3rd of every month.

You are directed to send July month report within next 2 days and ensure that in future monthly report of the previous month is provided by 3rd of the next month.

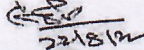

 Director Health Services, Punjab

EndstNo.Pollution Control/PB/2022/ 40

Dated: 22-8-2022

Copy to forward for necessary actions:

1. State Nodal Officer, IDSP for your kind information.


 Director Health Services, Punjab

mt
21/08
#155

Directorate of Health and Family Welfare
Govt. of Punjab

No. DM Cell/PB/2024/442-57

Dated: 20-06-2024

To

The Civil Surgeons
Amritsar, Jalandhar, Kapurthala, Ludhiana,
Sangrur, Nawanshahar, SAS Nagar, Fazilka,
Faridkot, Bathinda, Tarn Taran, Patiala,
Ropar, Fatehgarh Sahib, Moga and Barnala.

Subject: Compliance of order dated 17-05-2024 of Hon'ble NGT
In re: News Item in the Times of India dated 12-10-2023 titled "Agricultural runoff causing groundwater pollution in Punjab, making Drinking Water unsafe, Reveals Study".

In regard to the subject cited above, please find attached (Annexure-A) Letter O.A no. 676 of 2023. In view of observations and directions of the Hon'ble National Green Tribunal as contained in the order dated 17-05-24, you are hereby directed to conduct monthly health camps for three months (June, July, and August 2024) 18 contamination sites from water supply department (Annexure-B) and 16 sites from sewerage board department (Annexure C) to find any disease related to the mentioned pollutants and to monitor the health of residents. The format for reporting is attached herewith as Annexure-D and the report is to be submitted by the 10th of every month at dmcell@hfw.govt.in and dmcell@hfw.govt.in.

The camps should be held in coordination with the Department of Water Supply & Sanitation and Sewerage Board Department a representative from the said departments should also be present at the site where the camp is being held. It is also advised to designate a Nodal officer to coordinate with the Department of Water Supply & Sanitation and Sewerage Board Department for further communication with the Senior Medical Officer of the respective areas and for the collection & submission of the reports so that orders of Hon'ble NGT can be complied with.

HICan
20/6/24
Director Health and Family Welfare
Punjab, Chandigarh

Endst.No. DM Cell/PB/2024/458-62

Dated: 20-06-2024

Copy to:

1. PS to PSHFW for information of PSHFW Punjab please.
2. PA to MD-NHM for information of MD-NHM Punjab please.
3. PA to MD-PHSC for information of MD-PHSC please.
4. PA to DHS for information of DHS Punjab please.
5. PA to Director, Local Government, Punjab for information and necessary action please.
6. PA to Director, Department of Water Supply and Sanitation, Punjab for information and necessary action please.
7. PA to Director, Department of Sewerage Board, Punjab for information and necessary action please.

HICan
Director Health and Family Welfare
Punjab, Chandigarh

Department of Health and Family, Punjab
Parivar Kalyan Bhawan, Sector 34-A, Chandigarh

To

Executive Engineer,
Water Quality
Department of Water Supply & Sanitation
Punjab

No.NPCCHH/PB/2024/570

Dated, Chandigarh: 06-09-2024

Subject: Regarding OA No.676 of 2023 - News item titled - "Agricultural runoff causing groundwater pollution in Punjab, making drinking water unsafe, reveals Study".

In reference to above mentioned subject, Memo No.DWSS/2024/2280 dated 27/8/24 DWSS requested Director Health Services to share report regarding health checkup camp for the remaining 10 locations of DWSS in compliance of Hon'ble NGT orders dated 17.05.2024.

The compiled report for the same has been prepared and is attached herewith for your perusal.

Enclosed: Compiled health camp report for 10 contamination sites.

HRC
6/9/24
Director Health Services, Punjab

Endst.No.NPCCHH/PB/2024/571-573 Dated 06-09-2024 Chandigarh

A copy is forward to:

1. PA to PSHFW for the information of Principal Secretary Health and Family Welfare, Punjab.
2. PA to worthy PSWSS, Punjab.
3. PA to Director Health Services, Punjab.

HRC
Director Health Services, Punjab

Additional Health Camp report							
S. No.	District Name	Name of Block	Name of Village affected	Total Population/ population examined	Main Contamination	No. of people found affected due to said contamination	Action taken (referred to higher facility/put on medication/ sent for further investigation)
1	Amritsar	Ramdas	Urdhan	924/120	Arsenic	Nil	Health Camps were organised and health awareness activities along with importance of drinking clean and hygenic water
2	Patiala	Bhadson	Sangatpura	957/100	Uranium	Nil	
3	Patiala	Harpalpur	Lachhru Kalan	1450/146	522 (Sulphate Anions)	Nil	
4	Patiala	Harpalpur	Kami Kalan	2259/220	2.69(fluoride anions) , 936 (Sulphate Anions)	Nil	
5	Patiala	Harpalpur	Loha Kheri	494/52	41.5 (Uranium Heavy Metals) 753.1 (Sulphate Anions), 660 (Hardness Basic Chemical)	Nil	
6	Patiala	Harpalpur	Rajgarh	1733/156	457.3 (Sulphate Anions)	Nil	
7	Patiala	Kalomarja	Thuha	2450/80	Nil	Nil	
8	Patiala	Kauli	Bir Kauli	300/52	Fluoride and sulphate	Nil	
9	Faridkot	Deepsing wala	Handpump of bus stand near Punjab & Sind Bank & ATM	-	-	-	Scheme non functional and potable water is being provided through RO plant
10	Fatehgarh Sahib	Khera	Bhangrana	10000/75	Fluoride	Nil	Health awareness activities done.

**Directorate of Health and Family Welfare
Govt. of Punjab**

No. DM Cell/PB/2024/442-57

Dated: 20-06-2024

To

The Civil Surgeons
Amritsar, Jalandhar, Kapurthala, Ludhiana,
Sangrur, Nawanshahar, SAS Nagar, Fazilka,
Faridkot, Bathinda, Tarn Taran, Patiala,
Ropar, Fatehgarh Sahib, Moga and Barnala.

**Subject: Compliance of order dated 17-05-2024 of Hon'ble NGT
In re: News Item in the Times of India dated 12-10-2023 titled "Agricultural runoff causing groundwater pollution in Punjab, making Drinking Water unsafe, Reveals Study".**

In regard to the subject cited above, please find attached (**Annexure-A**) Letter O.A no. 676 of 2023. In view of observations and directions of the Hon'ble National Green Tribunal as contained in the order dated 17-05-24, you are hereby directed to conduct monthly Health camps for three months (June, July, and August 2024) 18 contamination sites from water supply department (**Annexure- B**) and 16 sites from sewerage board department (**Annexure C**) to find any disease related to the mentioned pollutants and to monitor the health of residents. The format for reporting is attached herewith as **Annexure-D** and the report is to be submitted by the 10th of every month at directorhealth-pb@gov.in and disasterdhsp@gmail.com.

The camps should be held in coordination with the Department of Water Supply & Sanitation and Sewerage Board Department a representative from the said departments should also be present at the site where the camp is being held. It is also advised to designate a Nodal officer to coordinate with the Department of Water Supply & Sanitation and Sewerage Board Department for further communication with the Senior Medical Officer of the respective areas and for the collection & submission of the reports so that orders of Hon'ble NGT can be complied with.

HICan
20/6/24
Director Health and Family Welfare
Punjab, Chandigarh

Endst.No. DM Cell/PB/2024/458-62

Dated: 20-06-2024

Copy to :

1. PS to PSHFW for information of PSHFW Punjab please.
2. PA to MD-NHM for information of MD-NHM Punjab please.
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4. PA to DHS for information of DHS Punjab please.
5. PA to Director, Local Government, Punjab for information and necessary action please.
6. PA to Director, Department of Water Supply and Sanitation, Punjab for information and necessary action please.
7. PA to Director, Department of Sewerage Board, Punjab for information and necessary action please.

HICan
Director Health and Family Welfare
Punjab, Chandigarh